

Ministers, has impressed upon them the need to set up an institutionalized review process at their level after carrying out a detailed assessment of programme in their States; lay special emphasis on the programme status in areas with concentration of minority communities and preponderance of Scheduled Castes and Tribes; adequately empower Panchayati Raj Institutions (PRIs) and Urban Local Bodies (ULBs) to monitor and supervise the working of these centres; make line officials firmly accountable for their actions and report on a quarterly basis on further developments in this sector.

Transfer of technology development by CFTRI

*18. DR. K. MALAISAMY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that Central Food Technology Research Institute is claimed to be the forerunner and leader in food sciences and food technology;

(b) if so, whether it is also a fact that most of the technologies developed by CFTRI are not transferred, not found suitable for transfer, not invoking interest of industry, not found satisfactory by buyers, not economically viable and transferred by violating CSIR guidelines; and

(c) whether there are any audit paras in this regard?

THE MINISTER OF SCIENCE AND TECHNOLOGY (SHRI KAPIL SIBAL): (a) Yes, Sir. The Central Food Technological Research Institute (CFTRI), Mysore is the forerunner and a leader in Food Sciences and Food Technology;

(b) No, Sir. Since its inception, CFTRI has developed several appropriate and adaptable technologies and a large number of these have been transferred to entrepreneurs/industry. The laboratory has successfully transferred 302 technologies out of a total number of 482 technologies developed, without violating any CSIR guidelines.

(c) Yes, Sir. The CAG had made certain observations with regard to transfer of technologies in CSIR as a whole in their audit report during 2002, Which have been placed before the Parliament. .